

# POST OFFER ADVERTISEMENT

## M/S. GREENEARTH RESOURCES AND PROJECTS LIMITED

("GRPL" or "the Target Company" or "TC" or "the Company")

### FORMERLY AUSTRAL COKE & PROJECTS LIMITED

Registered Office : 2 No Kali Krishna Tagore Street, 3rd floor, Kolkata - 700007, West Bengal, India.

Tele Fax No. 033-40635084, Email id: contact@greenearth.net.in

#### Post Offer Advertisement under Regulation 18 (12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 Open Offer for Acquisition of 7,54,76,970 Equity Shares from the Shareholders of Greenearth Resources and Projects Limited formerly Austral Coke & Projects Limited, (Target Company) by M/s. Aum Saw Pipes and Industries Private Limited, Acquirer

1. This Post Offer Advertisement is being issued by Comfort Securities Limited, (Manager to the Offer), on behalf of M/s. Aum Saw Pipes and Industries Private Limited in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on 8th October 2012 in Financial Express (English), Jansatta (Hindi) all editions, Duranto Barta (Bengali), Kolkata and Prahar (Marathi), Mumbai edition news papers

1. Name of the Target Company : M/s. Greenearth Resources and Projects Limited formerly Austral Coke & Projects Limited
2. Name of the Acquirer(s) and PAC : M/s. Aum Saw Pipes and Industries Private Limited
3. Name of the Manager to the Offer : M/s. Comfort Securities Limited
4. Name of the Registrar to the Offer: : M/s. Bigshare Services Private Limited
5. Offer Details :
  - a. Date of Opening of the Offer : 31st January 2013, Thursday
  - b. Date of Closure of the Offer : 13th February 2013, Wednesday
6. Date of completion of Payment of Consideration : 23rd February 2013, Saturday
7. Details of Acquisition

| Sl. No. | Particulars                                                                                                                                                                                               | Proposed in the Offer Document |                   | Accruals                    |                   |
|---------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------|-----------------------------|-------------------|
| 7.1     | Offer Price                                                                                                                                                                                               | Rs. 1.20/- per Equity share    |                   | Rs. 1.20/- per Equity share |                   |
| 7.2     | Aggregate number of shares tendered                                                                                                                                                                       | 7,54,76,970                    |                   | 37,20,146                   |                   |
| 7.3     | Aggregate number of shares accepted                                                                                                                                                                       | 7,54,76,970                    |                   | 37,10,226                   |                   |
| 7.4     | Size of the Offer (Number of shares multiplied by offer price per share)                                                                                                                                  | 9,05,72,364/-                  |                   | 44,52,271.20/-              |                   |
| 7.5     | Shareholding of the Acquirers & PACs before Agreements/Public Announcement (No. & %)                                                                                                                      | NIL                            |                   | NIL                         |                   |
| 7.6     | Shares Acquired by way of Agreements <ul style="list-style-type: none"> <li>● Number</li> <li>● % of Fully Diluted Equity Share Capital</li> </ul>                                                        | 5,68,63,668<br>19.59%          |                   | 5,68,63,668<br>19.59%       |                   |
| 7.7     | Shares Acquired by way of Open Offer <ul style="list-style-type: none"> <li>● Number</li> <li>● % of Fully Diluted Equity Share Capital</li> </ul>                                                        | 7,54,76,970<br>26.00%          |                   | 37,10,226<br>1.28%          |                   |
| 7.8     | Shares acquired after Detailed Public Statement <ul style="list-style-type: none"> <li>● Number of shares acquired</li> <li>● Price of the shares acquired</li> <li>● % of the shares acquired</li> </ul> | NA                             |                   | NA                          |                   |
| 7.9     | Post offer share holding of Acquirer <ul style="list-style-type: none"> <li>● Number</li> <li>● % of Fully Diluted Equity Share Capital</li> </ul>                                                        | 13,23,40,638<br>45.59%         |                   | 6,05,73,894<br>20.87%       |                   |
| 7.10    | Pre & Post offer shareholding of the Public                                                                                                                                                               | <b>Pre-Offer</b>               | <b>Post-Offer</b> | <b>Pre-Offer</b>            | <b>Post-Offer</b> |
|         | <ul style="list-style-type: none"> <li>● Number</li> <li>● % of Fully Diluted Equity Share Capital</li> </ul>                                                                                             | 233432372 80.41%               | 157955402 54.41%  | 233432372 80.41%            | 229722146 79.13%  |

8. The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI i.e www.sebi.gov.in, Bombay Stock Exchange Limited website at www.bseindia.com and National Stock Exchange of India Limited website at www.nseindia.com, where the shares of the Target Company are listed and at the registered office of the Target Company i.e Greenearth Resources and Projects Limited at 2 No Kali Krishna Tagore Street, 3rd floor, Kolkata - 700007, West Bengal, India.

**10. Issued by Manager to the Offer on behalf of M/s. Aum Saw Pipes and Industries Private Limited**



#### COMFORT SECURITIES LIMITED

SEBI Registration No. INM 000011328

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Place: Mumbai

Website: [www.comfortsecurities.co.in](http://www.comfortsecurities.co.in)

Date : 26.02.2013